

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO-2021
TO BE ANSWERED ON FRIDAY - 02/08/2024

LOK ADALATS

2021. DR. D RAVI KUMAR:
DR. THIRUMAAVALAVAN THOLKAPPIYAN:
SHRI SELVAM G:
DR. NISHIKANT DUBEY:
SHRI C N ANNADURAI:

Will the Minister of Law and Justice be pleased to state:

- (a) the number of various Lok Adalats organized in the rural areas of the country during the last three years and the current year, State and location-wise especially Tamil Nadu;
- (b) the number of cases disposed and number of cases pending in various Lok Adalats during the said period;
- (c) whether the Government has been able to achieve the target of disposal of cases filed in various Lok Adalats and if so, the details thereof and if not, the reasons therefor alongwith the corrective action taken in this regard;
- (d) whether the Government has provided funds to State Legal Services Authorities to enhance legal aid to the marginalized sections of SC/ST and if so, the details thereof;
- (e) the other steps taken by the Government to organize such Adalats more frequently to bring about the early disposal of pending cases; and
- (f) the number of Lok Adalats proposed to be organized during the ensuing year along with the steps taken to make Lok Adalats more effective?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

- (a) to (c) State/UT-wise and year-wise details of number of Lok Adalats organized and cases disposed of by National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last three years and the current year is at Annexure-A, Annexure-B and Annexure-C respectively.

Lok Adalats are organized by Legal Services Institutions at such intervals as it deems fit in order to reduce the pendency of cases in courts and also to settle the disputes at pre-litigation stage. Lok Adalats are not a permanent establishment and handle pending court cases as referred to it by the respective courts. Since Lok Adalats are not permanent in nature, all unsettled cases, are reverted back to the respective courts and hence do not remain pending with Lok Adalats. It is mentioned that no specific disposal target is fixed prior to organization of any type of Lok Adalat.

- (d) The Government has released the following grant-in-aid to National Legal Services Authority (NALSA) during the last three years and the current year (till July, 2024) for implementing legal aid programmes through State Legal Services Authorities:

(Rs. In Crore)

Year	Funds Released
2021-22	145
2022-23	190
2023-24	400
2024-25	83
Total	818

- (e) The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs, wherein 902.96 lakh cases were taken up out of which 96.90 lakh cases were disposed of.
- (f) Every year, NALSA issues calendar for organising National Lok Adalats. During the year 2024, National Lok Adalats were held on 9th March & 11th May. National Lok Adalats are further scheduled to be held on 14th September & 14th December of 2024. State Lok Adalats are organised by State Legal Services Authorities as per the local conditions and needs.

Annexure-A

Statement as referred to in reply to Lok Sabha Unstarred Question No. 2021 for answering on 02.08.2024 raised by Dr. D Ravi Kumar, Dr. Thirumaavalavan Tholkappiyan, Shri Selvam G, Dr. Nishikant Dubey and Shri C N Annadurai, MPs - Lok Adalats

S.No.	Name of the State/UT Authority	2021	2022	2023	2024
		Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of
1	Andaman & Nicobar Islands	3997	3310	1536	1536
2	Andhra Pradesh	122839	647956	671612	55729
3	Arunachal Pradesh	1054	1071	990	445
4	Assam	39642	113989	164445	77724
5	Bihar	151620	305483	357765	99758
6	Chandigarh	16833	15569	63764	14811
7	Chhattisgarh	134548	1125318	1664237	642364
8	Dadra & Nagar Haveli	172	1323	982	45
9	Daman & Diu	113	215	19650	1158
10	Delhi	154992	535025	671278	344040
11	Goa	1680	3934	3505	1781
12	Gujarat	748722	1185571	1863177	1040081
13	Haryana	123413	673487	985650	535751
14	Himachal Pradesh	35556	111150	150181	63587
15	Jammu & Kashmir	166544	390496	404665	265955
16	Jharkhand	232473	1121405	2822947	961313
17	Karnataka	1277856	3444607	14840452	2900312
18	Kerala	68681	136101	57726	25630
19	Ladakh	1463	1444	1781	737
20	Lakshadweep	7	129	41	27
21	Madhya Pradesh	347333	419776	536105	213666
22	Maharashtra	2440375	4754239	3543736	1245202
23	Manipur	794	1343	437	410
24	Meghalaya	852	956	680	464
25	Mizoram	790	4432	4087	599
26	Nagaland	941	888	801	401
27	Odisha	35557	337065	348288	297959
28	Puducherry	5084	6405	6297	2242
29	Punjab	138175	392256	760712	512269
30	Rajasthan	286834	4572315	16586071	2475175
31	Sikkim	110	232	126	22
32	Tamil Nadu	191604	447536	355762	160786
33	Telangana	349902	1611677	5591849	12159965

34	Tripura	1070	4814	15724	20191
35	Uttar Pradesh	5551793	18698973	31644594	9483008
36	Uttarakhand	20882	67438	85032	35127
37	West Bengal	133736	788082	1115532	723129
	Grand Total	12788037	41926010	85342217	34363399

Annexure-B

Statement as referred to in reply to Lok Sabha Unstarred Question No. 2021 for answering on 02.08.2024 raised by Dr. D Ravi Kumar, Dr. Thirumaavalavan Tholkappian, Shri Selvam G, Dr. Nishikant Dubey and Shri C N Annadurai, MPs - Lok Adalats

Statement containing the information of cases disposed of (both Pre-litigative and Pending cases) in the State Lok Adalats and benches constituted during the last three years and the current year viz. 2021-22, 2022-23, 2023-24 and 2024-25 (upto June, 2024).

S.No.	Name of the State/UT Authority	2021-22		2022-23		2023-24		2024-25	
		No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	4874	12123	4999	6720	80	1825	0	0
3	Arunachal Pradesh	24	91	1	4	0	0	0	0
4	Assam	136	13672	0	0	0	0	0	0
5	Bihar	1	6	9	574	0	0	0	0
6	Chandigarh	69	37	30	538	32	1413	0	0
7	Chhattisgarh	187	228	124	139	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	250	147103	60	11094	198	123151	0	0
11	Goa	30	3209	43	1308	13	245	1	0
12	Gujarat	5157	15546	3805	19717	12	244	762	3994
13	Haryana	54762	115797	43135	230018	92	29196	0	0
14	Himachal Pradesh	260	22031	142	4198	59	2880	14	727
15	Jammu & Kashmir	24	3271	225	76683	134	28170	65	25869
16	Jharkhand	1310	22954	1523	10868	1495	33718	418	652058
17	Karnataka	412	2524	229	2632	0	0	0	0
18	Kerala	302	19226	607	23246	657	26231	12	134
19	Ladakh	4	32	4	240	0	0	0	0
20	Lakshadweep	0	0	3	3	1	1	0	0
21	Madhya Pradesh	808	4110	1242	5367	1472	48996	351	787
22	Maharashtra	6	28	30	341	38	580	0	0
23	Manipur	0	0	4	43	0	0	0	0
24	Meghalaya	23	89	0	0	0	0	0	0
25	Mizoram	17	204	41	1202	12	94	16	173
26	Nagaland	0	0	0	0	0	0	0	0
27	Odisha	12	326	6	112422	3	244230	0	0
28	Puducherry	42	262	47	743	38	492	1	12
29	Punjab	339	1108	6	15	154	2268	0	0

30	Rajasthan	786	845	1202	1628	1086	1039	285	335
31	Sikkim	110	636	150	887	143	784	39	118
32	Tamil Nadu	759	13066	1295	16369	1336	34744	173	1756
33	Telangana	2827	7363	2604	25365	2474	171817	648	9462
34	Tripura	93	11624	19	2492	62	25637	0	0
35	Uttar Pradesh	57	31414	30	259125	172	411941	74	1096
36	Uttarakhand	25	8605	125	26498	102	17407	20	1954
37	West Bengal	774	74999	454	10830	0	0	0	0
	Grand Total	74480	532529	62194	851309	9865	1207103	2879	698475

Statement as referred to in reply to Lok Sabha Unstarred Question No. 2021 for answering on 02.08.2024 raised by Dr. D Ravi Kumar, Dr. Thirumaavalavan Tholkappian, Shri Selvam G, Dr. Nishikant Dubey and Shri C N Annadurai, MPs - Lok Adalats

Statement containing the information of number of sittings of Permanent Lok Adalats (Public Utility Services) and cases settled in these sittings during the last three years and current year viz. 2021-22, 2022-23, 2023-24 and 2024-25 (upto June, 2024).

S. No	Name of the State/UT Authority	2021-22		2022-23		2023-24		2024-25	
		Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	927	1406	1058	558	1349	1134	350	399
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	141	56	213	56	195	97	34	6
5	Bihar	482	221	313	157	0	0	0	0
6	Chandigarh	240	687	241	10945	239	11511	60	1761
7	Chhattisgarh	1045	1199	1224	2028	1174	6749	279	63
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	791	17395	773	18682	781	19337	205	4805
11	Goa	2	0	0	0	0	0	1	20
12	Gujarat	9	2238	1	8	0	0	0	0
13	Haryana	3547	30960	3416	72440	3659	107362	911	17126
14	Himachal Pradesh	9	11	0	0	0	0	0	0
15	Jammu & Kashmir	0	0	0	0	0	0	0	0
16	Jharkhand	5144	32514	6216	26154	5826	35715	1625	3822
17	Karnataka	1292	5371	904	4588	603	4190	249	485
18	Kerala	212	1104	226	2564	415	1527	121	81
19	Ladakh	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0
21	Madhya Pradesh	886	574	1176	608	1071	409	213	67
22	Maharashtra	918	765	1017	1208	1023	485	240	260
23	Manipur	0	0	0	0	0	0	0	0
24	Meghalaya	0	0	0	0	0	0	0	0
25	Mizoram	0	0	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	0	0
27	Odisha	742	1561	753	1612	1041	1891	308	446

28	Puducherry	0	0	0	0	0	0	0	0
29	Punjab	4538	9967	4902	14545	4969	20279	1263	4311
30	Rajasthan	2960	3228	4435	5072	4230	5799	1276	1083
31	Sikkim	0	0	0	0	0	0	0	0
32	Tamil Nadu	671	272	1121	528	1119	427	268	89
33	Telangana	108	6674	118	7540	104	12746	18	4405
34	Tripura	44	81	70	162	97	157	34	15
35	Uttar Pradesh	3961	1087	3720	1173	4476	2516	1017	366
36	Uttarakhand	484	765	590	510	649	432	187	104
37	West Bengal	0	0	0	0	0	0	0	0
	Grand Total	29153	118136	32487	171138	33020	232763	8659	39714